

SL. No.25

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/70/230//2023
NAME OF THE COMPANY	Well Fargo International Services Pvt Ltd (Transferor Co.) And Wells Fargo International Solutions Pvt Ltd (transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

ORDER

Present: Ld. Counsel Ms. Padmaja Kalyani for the Petitioner.
Ld. Counsel from the Office of Official Liquidator.

RD report is awaited. Let report be filed. **Matter is adjourned to 05.07.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)